COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

REVIEW PETITION NO. 4 OF 2016 & IA NO. 147 OF 2016 IN APPEAL NO. 255 OF 2013

Dated: 13th October, 2017

In the matter of:

Delhi Transco Ltd. Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Ors. Respondent(s)

Tata Power Delhi Distribution Ltd. Review Petitioner / R-4

ORDER

The Bench did not assemble today. Hence, list the matter on **27.11.2017**.

PS/ Court Master

mk/vt